

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE

Ground floor, 'C' Wing, Facilitation Center, Saket Courts Complex
New Delhi-110017

MODIFIED DUTY ROSTER FOR THE MONTH OF MAY-2015

In view of the written request received from the court of Sh. Gagandeep Jindal, Ld. MM(NI Act) -01, South-East District, Saket Courts, New Delhi for change of duty and in partial modification in the duty roster for the month of **May, 2015** bearing no. F2/DR/CMM/SED/SCC/2015/1181-1241 dated 01/05/2015, it is hereby ordered that **Ms. Vasundhara Chhaunkar, Ld. MM-06, South-East District, Saket Courts, New Delhi** shall work as duty Magistrate (South-East District) on **17th May, 2015** in place of Sh. Gagandeep Jindal, Ld. MM(NI Act)-01, South-East District and **Sh. Gagandeep Jindal, Ld. MM(NI Act)-01, South-East District, Saket Courts, New Delhi** shall work as duty Magistrate (South-East District) on **24th May, 2015** in place of Ms. Vasundhara Chhaunkar, Ld. MM-06, South-East District, Saket Courts, New Delhi.

Rest of the conditions shall remain unchanged.



(VEENA RANI)
Chief Metropolitan Magistrate
South East District, Saket Courts
New Delhi

No. F.2/DR/CMM/SED/SCC/2015/1298-1328

Copy forwarded for information and necessary action to:-

New Delhi, Dated 13/05/2015

1. The Registrar General, of The Hon'ble High Court of Delhi, Shershah Road, New Delhi.
2. (Through The Ld. District & Session Judge, South-East District, District Court, Saket New Delhi).
3. The Ld. District Judge & Sessions Judge (HQ), Tis Hazari Courts, Delhi-54.
4. The Ld. District Judge & Sessions Judge, South-East District, District Court, Saket, New Delhi.
5. The Ld. C.M.M, Central, West/New Delhi/North, North-West/South/South-West/East, North-East, Shahdra, Delhi.
6. The Commissioner of Police, Delhi Police Headquarter, New Delhi.
7. The D.C.P.s, South-East District, Sarita Vihar, New Delhi.
8. The Director General, (Prisons), Prisons (HQ), Tihar, Delhi.
9. The Ld. Secretary, DLSA, South East District, District Court, Saket, New Delhi.
10. The Concerned MMS, District Court, Saket, New Delhi.
11. The Ld. Principal Magistrate, JJB-II, 1-Firozshah Kotla Ground, Delhi Gate, Delhi.
12. The Chief Public Prosecutor, South-East District, District Court, Saket, New Delhi.
13. The District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
14. The Hony. Secretary, Saket District Bar Association, District Court, Saket, New Delhi.
15. The In-charge-Video Conferencing Room No. 16, District Court, Saket, New Delhi.
16. The In-charge, Cash Branch, South East, District Court, Saket, New Delhi.
17. The In-charge, Care Taker, South-East, District Court, Saket, New Delhi.
18. The In-charge, Pool Car, South-East, District Court, Saket, New Delhi.
19. The In-charge, Lock Up Cell, District Court, Saket, New Delhi.
20. The PRO/APRO, South-East, District Court, Saket, New Delhi.
21. Office File.



(VEENA RANI)
Chief Metropolitan Magistrate
South East District, Saket Courts
New Delhi